

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.)/5065/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati high Court,
Kohima Bench, Kohima.

Dated Guwahati, ^{nt} 21 July, 2022.

Sub:- Casual leave.

Ref:- Your note dated 15.07.2022

Sir,

With reference to the above, I am directed to inform you that Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland, has been granted **casual leave for five days on from 18.07.2022 to 22.07.2022**. The Principal Judge, Family Court, Dimapur would remain in charge his Court and office during Shri Zhimomi's absence.

Yours faithfully,

sdi-

JT.REGISTRAR (VIGILANCE)

Memo No. **HC.VII-108/2011(Pt.)/5066-67-68/**. dtd. --- , 21-07-2022
Copy to:

1. Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland .
2. The Principal Judge, Family Court, Dimapur, Nagaland.
3. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)